

[English]

### **Internal Resource Generation by SAIL**

182. SHRI K. S. RAO: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Steel Authority of India Limited has undertaken a massive plan to generate larger quantum of internal resources during the Eighth Plan period;

(b) if so, the quantum of the internal resources proposed to be generated; and

(c) the purpose for which these resources will be utilised?

THE MINISTER OF STEEL AND MINES (SHRI ASHOKE KUMAR SEN): (a) and (b). During the VIIIth Plan period, SAIL (excluding sub subsidiaries) plan to generate gross internal resources to the extent of Rs. 4,785 crores.

(c) The resources will be utilised for repayment of loans and financing part of the investments on various capital schemes for modernisation, technological upgradation, additions, modifications and replacements etc. of plants and equipments.

### **Investment Instruments Introduced by SBI Capital Markets Ltd.**

188. SHRI K. S. RAO: Will the Minister of FINANCE be pleased to state:

(a) whether the SBI Capital markets Limited has any proposal to introduce a package of investment instruments to suit the needs of both the domestic and the non-resident investors;

(b) if so, the details of the proposal and the objective behind the same;

(c) whether there is also a proposal to

constitute a special non-resident fund for the NRIs;

(d) if so, the objectives behind the constitution of the funds; and

(e) the measures proposed to make the new instruments more attractive?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) to (e). Information is being collected and will be laid on the Table of the House.

### **Merger of Regional Rural Banks with Commercial Banks**

184. SHRI K. S. RAO: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have decided not to merge the regional rural banks with the commercial banks;

(b) if so, the reasons therefor;

(c) the steps proposed to make the regional rural banks viable and useful in the rural sector; and

(d) the approximate amount involved for subsidising these banks per annum?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) and (b). There is no proposal to merge Regional Rural Banks (RRBs) with commercial banks. The RRBs were specially created to serve rural clientele in their area of operations and are a part of the multi-agency approach to rural credit.

(c) and (d). Some of the steps taken to make RRBs viable are as follows:-